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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

RA No.147/2000 in
O.A. No.1707/99

New Delhi, this the 31st day of May 2000

HON'BLE SHRI JUSTICE V. RAJAGOPALA REDDY, VICE-CHAIRMAN(J)
HON'BLE SMT. SHANTA SHASTRY, MEMBER (A)

Shri Pradeep Kumar Gandhi & Others ... Applicants

-Versus-

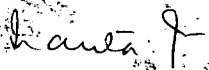
Union of India & Others ... Respondents

O R D E R (By Circulation)

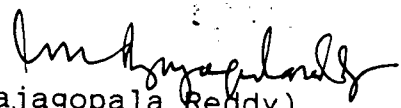
By Reddy, J.:-

We do not find any patent mistake in the order.
The applicant seeks to re-argue the case on merits, which
is impermissible.

2. The R.A. is dismissed in circulation.


(Smt. Shanta Shastri)
Member (Admnv)

'San.'


(V. Rajagopala Reddy)
Vice-Chairman (J)